CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

OA/21/1103/2018 Dated: 17/06/2019

Between

G. Mukteswara Rao, S/o. Late Sri G. Venkaiah, Age 64 years, Retd. Supdt. of Post Offices, Khammam Division, Khammam, R/o. Plot No103, Srimantha Residency, Opp. RTA Office, Khammam ó 507 002.

... Applicant

AND

- 1. The Union of India rep. by
 The Secretary, Ministry of Communication & IT,
 Dept. of Posts ó India,
 Dak Bhavan, Sansad Marg,
 New Delhi ó 110 001.
- 2. The Chief Postmaster General, Telangana Circle, Hyderabad ó 500 001.
- 3. The Postmaster General, Hyderabad Region, Hyderabad ó 500 001.
- 4. The Director Accounts (Postal), Abids, Hyderabad ó 500 001.

... Respondents

Counsel for the Applicant : Mr. M. Venkanna Counsel for the Respondents : Mr. V. Venu Madhav Swamy,

Addl. CGSC

CORAM:

Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER

{Per Honøble Mr. B.V. Sudhakar, Member (Admn.)}

Learned counsel for the applicant informs that the relief sought for in the O.A., has been granted by the respondents. Hence, the O.A. becomes infructuous and the same is accordingly dismissed. No order as to costs

> (B.V. SUDHAKAR) MEMBER (ADMN.)

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